

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 45

IA 659/2024 In C.P. (IB)/1087(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **INDIAN BANK V/S KANAYO RATANLAL**
THAKUR

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Hitanshu Jain i/by Chaitanya Nikte for Petitioner/FC.
2. Mr. Malak Bhatt, Advocate appeared for the Respondent.
3. Learned Counsel for the Personal Guarantor informs that arguing Counsel is pre-occupied and seeks time.
4. List this matter on **03.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna